

- (f) G.S.R. 13 published in Gazette of India dated the 6th January, 1968, containing corrigendum to G.S.R. 1380 dated the 8th September, 1967.
- (g) G.S.R. 14 published in Gazette of India dated the 6th January, 1968, containing corrigendum to G.S.R. 1381 dated the 8th September, 1967.
- (h) G.S.R. 15 published in Gazette of India dated the 6th January, 1968, containing corrigendum to G.S.R. 1392 dated the 8th September, 1967.
- (i) G.S.R. 16 published in Gazette of India dated the 6th January, 1968, containing corrigendum to G.S.R. 1383 dated the 8th September, 1967.
- (j) The Fertiliser (Control) Third Amendment Order, 1967, published in Notification No. G.S.R. 89 in Gazette of India dated the 13th January, 1968.
- (k) The Northern Inter-Zonal Maize (Movement Control) Amendment Order, 1968, published in Notification No. G.S.R. 148 in Gazette of India dated the 19th January, 1968.
- (l) G.S.R. 239 published in Gazette of India dated the 2nd February, 1968, rescinding the Uttar Pradesh Foodgrains (Restrictions on Border Movement) Order, 1959.
- (m) The Inter-Zonal Wheat and wheat Products (Movement Control) Amendment Order, 1968 published in Notification No. G.S.R. 240 in Gazette of India dated the 2nd February, 1968.
- (n) The Northern Inter-Zonal Gram (Movement Control) Amendment Order, 1968, published in Notification No. G.S.R. 241 in Gazette of India dated the 2nd February, 1968.  
[Placed in Library, See No. LT-38/68.]
- (ii) A copy of Notification No. G.S.R. 181 published in Gazette of India dated the 25th January, 1968, making certain amendment to Notification No. G.S.R. 1942 dated the 24th December, 1964, under section 12—A of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-38/68.]

NOTIFICATION UNDER EMPLOYEES  
PROVIDENT FUNDS ACT, 1952

THE DEPUTY MINISTER IN THE  
MINISTRY OF LABOUR, EMPLOY-  
MENT AND REHABILITATION  
(SHRI S. C. JAMIR): I beg to lay  
on the Table—

(1) A copy of the Employees' Provident Funds (Tenth Amendment) Scheme, 1967, published in Notification No. G.S.R. 1795 in Gazette of India dated the 9th December, 1967, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [Placed in Library, See No. LT-39/68.]

(2) A copy of the Audited Accounts together with the Audit Report thereon of the Employees' State Insurance Corporation for the year 1965-66, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library, See No. LT-40/68.]

NOTIFICATION UNDER REPRESENTATION  
OF THE PEOPLE ACT, 1950

THE DEPUTY MINISTER IN THE  
MINISTRY OF LAW (SHRI M.